

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/684/2024 in CP(IB) No.160/9/HDB/2020
NAME OF THE COMPANY	Tirumala Venkateshwara Paper and Board Pvt Ltd
NAME OF THE PETITIONER(S)	GP Harmon Recycling LLC
NAME OF THE RESPONDENT(S)	Tirumala Venkateshwara Paper and Board Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/684/2024**

**Present:** Ld. Counsel Mr. Sanjay Suraneni for the Applicant.

Ld. Counsel Mr. Nishant Gandhi for the Respondent.

Ld. Counsel Mr. Nishant Gandhi has taken service on behalf of the Respondent.

Ld. Counsel for the Respondent stated that as per order dated 30.03.2022, Respondents will co-operate and resolve the matter at the earliest.

List this application come for admission. **Matter is adjourned to 30.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**